

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1707

ANSWERED ON:08.03.2010

SPECTRUM FEES

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has received complaints that some private telecom companies are paying less fees for spectrum in the country;
- (b) if so, the details thereof alongwith the name of companies;
- (c) whether the Government has examined the complaints;
- (d) if so, the outcome thereof; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) No specific complaint has been received that some private telecom companies are paying less fee for spectrum in the country. However some complaints have been received regarding under reporting of the revenue to the Department of Telecom. Spectrum charges are levied as a percentage of AGR; hence complaints relating to AGR/Revenue of Companies may have a bearing on spectrum charges.
- (b) to (e) Special Audit has been ordered for five major private telecom operators, namely – Bharti Airtel Ltd., Reliance Telecom Companies, Vodafone Essar Ltd., Idea Cellular Ltd. and Tata Telecom Companies. Audit report for the Reliance Telecom Companies has been received and is under examination of the Department. Reports of the others are still awaited.